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B.C. Panigrahi -Vrs- UOI

Admission No.07

O.A. No.771/13

Order dated 21st November, 2013.

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

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Heard Sri P.K. Padhi, Learned Counsel for the applicant. Sri Padhi submitted that this O.A. has been filed challenging the action of the Respondents either in not supplying the documents or not allowing the applicant to inspect the documents. Therefore, the instant O.A. was filed for direction to be issued to the Respondents to supply the documents. During the course of hearing on admission Sri Padhi submitted that the documents having been supplied to the applicant he may be permitted to withdraw this O.A. with liberty to file a fresh O.A. In view of this, the O.A. is allowed to be withdrawn with liberty to the applicant to approach this Tribunal as and when further cause of action arises.

Ales

MEMBER(Judl.)